

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2837  
ANSWERED ON:07.02.2014  
PRACTICE OF ALLOPATHY BY HOMOEOPATHY DOCTORS  
Ray Shri Rudramadhab

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether certain States/UTs have allowed homoeopathy practitioners to prescribe allopathic medicines after one year course of pharmacology;
- (b) if so, the details thereof along with the provisions made by the Government in this regard;
- (c) whether there has been opposition to the aforesaid decision from various quarters; and
- (d) if so, the details thereof and the response of the Government thereto?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b): As of now, no legal provision has been conveyed to the Central Government by any State for allowing Homoeopathy practitioners to prescribe allopathic medicines.

(c) :Yes.

(d):Practice of Allopathy by Homoeopathy Doctors has been opposed by Professional Homoeopathic Organizations, Statutory regulator - the Central Council of Homoeopathy as well as various allopathic doctors associations. The opposition is on the ground of inadequate training and absence of enabling Legal provision. In absence of any formal communication from the State Government, no view can be taken at this stage at the Central Government level on this topic.